

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.134 of 2012**

**Dated : 22<sup>nd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Bihar Electricity Board ... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kumar Shah  
Ms. Shilpi Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.3 to R.5  
Mr. Nand Sharma (Rep.) for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **21.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/sm**